

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 205 OF 2012**

Dated : 10<sup>th</sup> April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Param Kr. Mishra**

**Counsel for the Respondent(s): Mr. Manoj Dubey for R.2**

**ORDER**

Mr. Manoj Dubey, the learned counsel for the Respondent is filing Vakalatnama as well as reply in the Registry today after serving copy on the other side.

Post the matter on **30.4.2013** for hearing. In the meantime Rejoinder be filed, if any.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ak/vt